

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :16-04-2024

Date : 16.04.2024									
S L N o .	C.A. No.	Date of Appli cation	Case No.	Name of the Applicant	C. C Type	Ju d g e / Co u r t N a m e	C.C Applied For	Dea lin g Sec tio n	Se at
1	3470 7/20 24	16.04 .2024	ABLA PL- 1101 /202 4	S DASH	C.O .		Order Dtd. 2024-04-16		(S ea t No -)
2	3470 8/20 24	16.04 .2024	ABLA PL- 3090 /202 4	MK MOHANTY	C.O .		Order Dtd. 2024-04-12		(S ea t No -)
3	3470 9/20 24	16.04 .2024	BLAP L- 1227 /202 4	RK BARIK	C.O .		Order Dtd. 2024-04-12		(S ea t No -)
4	3471 4/20 24	16.04 .2024	CRLM C- 1055 /202 4	MRUTYUNJAYA MOHANTY	C.O .		Order Dtd. 2024-04-15	CRIM INAL MISC	(S ea t No - 6)
5	3471 5/20 24	16.04 .2024	CRLM C- 750/ 2024	MRUTYUNJAYA MOHANTY	C.O .		Order Dtd. 2024-04-12	CRIM INAL MISC	(S ea t No - 3)
6	3471 6/20 24	16.04 .2024	MACA - 937/ 2023	R.K. DEHURY	C.O .	CO UR T NO	Order Dtd. 2023-12-09	MISC . APPE AL SEC.	(S ea t No -)

						6			1)
7	3471 7/20 24	16.04 .2024	CRLM C- 719/ 2024	A CH BEHERA	C.O .	CO UR T NO . 15	Order Dtd. 2024-04-15	CRIM INAL MISC	(S ea t No - 3)
8	3471 8/20 24	16.04 .2024	CRLA - 1318 /202 3	S. BISWAL	C.O .	CO UR T NO . 5	Order Dtd. 9999-12-31	CRIM INAL APPE AL	(S ea t No - 9)
9	3471 9/20 24	16.04 .2024	CRLM C- 930/ 2024	P K SWAIN	C.O .	CO UR T NO . 15	Order Dtd. 2024-07-12		(S ea t No - 9)
10	3472 0/20 24	16.04 .2024	CRLA - 1318 /202 3	MR SANJAY KUMAR DAS	C.O .	CO UR T NO . 5	Order Dtd. 9999-12-31	CRIM INAL APPE AL	(S ea t No - 9)
11	3472 1/20 24	16.04 .2024	CRLA - 1318 /202 3	S.K. MOHANTY	C.O .	CO UR T NO . 5	Order Dtd. 9999-12-31	CRIM INAL APPE AL	(S ea t No - 9)
12	3472 2/20 24	16.04 .2024	CRLM C- 765/ 2024	J PRADHAN	C.O .	CO UR T NO . 5	Order Dtd. 2024-04-12	CRIM INAL MISC	(S ea t No - 3)
13	3472 3/20 24	16.04 .2024	CRLM C- 929/ 2024	P K SWAIN	C.O .	CO UR T NO . 15	Order Dtd. 2024-07-12		(S ea t No - 3)
14	3472 4/20 24	16.04 .2024	MACA - 940/ 2023	R.K. DEHURY	C.O .	CO UR T NO . 6	Order Dtd. 2023-12-09	MISC . APPE AL SEC.	(S ea t No - 1)
15	3472 5/20 24	16.04 .2024	CRLM C- 652/ 2024	A DAS	C.O .	CO UR T NO	Order Dtd. 2024-05-07	CRIM INAL MISC	(S ea t No

						. 15			- 1)
1 6	3472 6/20 24	16.04 .2024	CRLM C- 734/ 2023	CHHABI RANA	C.O .	CO UR T NO . 8	Order Dtd. 2024-07-12	CRIM INAL MISC	(S ea t No - 2)
1 7	3472 7/20 24	16.04 .2024	WP (C) - 7504 /201 7	M/S.SANJEEV UDGATA, SATYABRAT UDGATA, ASHUTOSH MISHRA	C.O .	CO UR T NO . 8	Order Dtd. 2024-04-15	WRIT BRAN CH-6	(S ea t No - 24)
1 8	3472 8/20 24	16.04 .2024	CRLM C- 1519 /202 3	J K MOHARANA	C.O .	CO UR T NO . 8	Order Dtd. 2024-04-15	CRIM INAL MISC	(S ea t No - 6)
1 9	3472 9/20 24	16.04 .2024	WP (C) - 4471 /201 7	P. BEHERA	C.O .	CO UR T NO . 9	Order Dtd. 2024-04-26	WRIT BRAN CH-8	(S ea t No - 43)
2 0	3473 0/20 24	16.04 .2024	CRLM C- 4262 /202 3	S R PATTANAİK	C.O .	CO UR T NO . 9	Order Dtd. 2024-04-12	CRIM INAL MISC	(S ea t No - 1)
2 1	3473 1/20 24	16.04 .2024	CRLM C- 151/ 2024	RASHMI PRAVA DAS	C.O .	CO UR T NO . 15	Order Dtd. 2024-07-12	CRIM INAL MISC	(S ea t No - 2)
2 2	3473 2/20 24	16.04 .2024	CRLM C- 4928 /202 3	KSHITISH	C.O .	CO UR T NO . 15	Order Dtd. 2024-04-15	CRIM INAL MISC	(S ea t No - 1)
2 3	3473 3/20 24	16.04 .2024	WP (C) - 8678 /202 4	J. DEHURY	C.O .	CO UR T NO . 15	Order Dtd. 2024-04-15	WRIT BRAN CH-6	(S ea t No - 24)

24	3473 4/20 24	16.04 .2024	CRLM C- 5515 /202 3	S K SWAIN	C.O .	CO UR T NO . 15	Order Dtd. 2024-07-01	CRIM INAL MISC	(S ea t No - 1)
25	3473 5/20 24	16.04 .2024	CRLM C- 3546 /202 2	MADAN DAS	C.O .	CO UR T NO . 10	Order Dtd. 2024-07-01	CRIM INAL MISC	(S ea t No - 6)
26	3473 6/20 24	16.04 .2024	CRLM C- 935/ 2024	M R SAHOO	C.O .	CO UR T NO . 10	Order Dtd. 2024-04-12		(S ea t No - 6)
27	3473 7/20 24	16.04 .2024	WP (C)- 8660 /202 4	B. DAS	C.O .	CO UR T NO . 10	Order Dtd. 2024-04-15	WRIT BRAN CH-6	(S ea t No - 24)
28	3473 8/20 24	16.04 .2024	CRLM C- 1029 /202 4	K SAHOO	C.O .	CO UR T NO . 10	Order Dtd. 2024-04-12	CRIM INAL MISC	(S ea t No - 6)
29	3473 9/20 24	16.04 .2024	BLAP L- 3289 /202 4	SN GAYA	C.O .	CO UR T NO . 10	Order Dtd. 2024-04-15	BAIL -2	(S ea t No - 10)
30	3474 0/20 24	16.04 .2024	CRLM C- 1188 /202 4	DEBASIS MISHRA	C.O .	CO UR T NO . 10	Order Dtd. 2024-04-15	CRIM INAL MISC	(S ea t No - 7)
31	3474 1/20 24	16.04 .2024	WP (C)- 8837 /202 4	MITRA RANJAN TRIPATHY	C.O .	CO UR T NO . 10	Order Dtd. 2024-04-15	WRIT BRAN CH-8	(S ea t No - 43)
32	3474 2/20	16.04 .2024	CRLM C-	R K BARIK	C.O .	CO UR	Order Dtd. 2024-04-15	CRIM INAL	(S ea

	24		1167 /202 4			T NO · 10		MISC	t No - 7)
3 3	3474 3/20 24	16.04 .2024	WP (C) - 8834 /202 4	S.K. SWAIN	C.O ·	CO UR T NO · 10	Order Dtd. 2024-04-15	WRIT BRAN CH-8	(S ea t No - 43)
3 4	3474 4/20 24	16.04 .2024	WP (C) - 8835 /202 4	MITRA RANJAN TRIPATHY	C.O ·	CO UR T NO · 10	Order Dtd. 2024-04-15	WRIT BRAN CH-8	(S ea t No - 43)
3 5	3474 5/20 24	16.04 .2024	CRLM C- 1136 /202 4	ASHOK KU. RANA	C.O ·	CO UR T NO · 10	Order Dtd. 2024-04-15	CRIM INAL MISC	(S ea t No - 7)
3 6	3474 6/20 24	16.04 .2024	WP (C) - 8765 /202 4	J. DEHURY	C.O ·	CO UR T NO · 10	Order Dtd. 2024-04-15	WRIT BRAN CH-7	(S ea t No - 10)
3 7	3474 7/20 24	16.04 .2024	CRLM C- 1027 /202 4	DEBASIS MISHRA	C.O ·	CO UR T NO · 10	Order Dtd. 2024-04-15	CRIM INAL MISC	(S ea t No - 6)
3 8	3474 8/20 24	16.04 .2024	CRLM C- 1006 /202 4	P K MISHRA	C.O ·	CO UR T NO · 10	Order Dtd. 2024-04-15	CRIM INAL MISC	(S ea t No - 6)
3 9	3474 9/20 24	16.04 .2024	WP (C) - 8746 /202 4	S. DAS	C.O ·	CO UR T NO · 10	Order Dtd. 2024-04-15	WRIT BRAN CH-7	(S ea t No - 10)
4 0	3475 0/20 24	16.04 .2024	WP (C) - 8748	S. DAS	C.O ·	CO UR T	Order Dtd. 2024-04-15	WRIT BRAN CH-7	(S ea t

			/2024			NO · 10			No - 10)
4 1	3475 1/20 24	16.04 .2024	CRLM C- 1001 /202 4	ARUN KU.JATI	C.O ·	CO UR T NO · 10	Order Dtd. 2024-04-15	CRIM INAL MISC	(S ea t No - 6)
4 2	3475 2/20 24	16.04 .2024	WP (C) - 8691 /202 4	A.K. PANDA	C.O ·	CO UR T NO · 10	Order Dtd. 2024-04-15	WRIT BRAN CH-6	(S ea t No - 24)
4 3	3475 3/20 24	16.04 .2024	CRLM C- 912/ 2024	PRASANJIT BEHERA	C.O ·	CO UR T NO · 10	Order Dtd. 2024-04-15		(S ea t No - 24)
4 4	3475 4/20 24	16.04 .2024	WP (C) - 8690 /202 4	A.K. PANDA	C.O ·	CO UR T NO · 10	Order Dtd. 2024-04-15	WRIT BRAN CH-6	(S ea t No - 24)
4 5	3475 5/20 24	16.04 .2024	WP (C) - 8778 /202 4	P.K. BARIK	C.O ·	CO UR T NO · 10	Order Dtd. 2024-04-15	WRIT BRAN CH-7	(S ea t No - 10)
4 6	3475 6/20 24	16.04 .2024	WP (C) - 1675 0/20 16	JYOTIRANJAN SAHOO	C.O ·	CO UR T NO · 10	Order Dtd. 2024-03-22	WRIT BRAN CH-6	(S ea t No - 24)
4 7	3475 8/20 24	16.04 .2024	WP (C) - 8499 /202 4	R.R. NAYAK	C.O ·	CO UR T NO · 10	Order Dtd. 2024-04-10	WRIT BRAN CH-4	(S ea t No - 27)
4	3475	16.04	WP (C	R K MISHRA	C.O	CO	Order Dtd. 2024-04-15	WRIT	(S

8	9/20 24	.2024)- 8755 /202 4		.	UR T NO . 10		BRAN CH-7	ea t No - 10)
4 9	3476 0/20 24	16.04 .2024	CONT C- 3835 /202 3	B.K. PANDA	C.O .	CO UR T NO . 10	Order Dtd. 2024-04-12	CONT EMPT	(S ea t No - 1)
5 0	3476 1/20 24	16.04 .2024	WP (C)- 8776 /202 4	H K DAS	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH-7	(S ea t No - 10)
5 1	3476 2/20 24	16.04 .2024	WP (C)- 8687 /202 4	A.K. PANDA	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH-6	(S ea t No - 24)
5 2	3476 3/20 24	16.04 .2024	WP (C)- 8773 /202 4	A K PANDA	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH-7	(S ea t No - 10)
5 3	3476 4/20 24	16.04 .2024	WP (C)- 8738 /202 4	S K LENKA	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH-7	(S ea t No - 10)
5 4	3476 5/20 24	16.04 .2024	CONT C- 334/ 2024	RASHMI KANTA SAHU	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-04-12		(S ea t No - 10)
5	3476	16.04	CONT	BIKRAM SAMAL	C.O	CO	Order Dtd. 2024-04-12		(S

5	6/20 24	.2024	C- 334/ 2024		.	UR T NO . 2 OL D			ea t No - 10)
5 6	3476 7/20 24	16.04 .2024	CRP- 13/2 024	T BAG	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-04-19		(S ea t No - 10)
5 7	3476 8/20 24	16.04 .2024	WP (C) - 8708 /202 4	P.CH. DAS	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH-7	(S ea t No - 10)
5 8	3476 9/20 24	16.04 .2024	WP (C) - 8877 /202 4	S K PAL	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH-8	(S ea t No - 43)
5 9	3477 0/20 24	16.04 .2024	WP (C) - 7719 /202 1	R.K. BARIK	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-04-12	WRIT BRAN CH-3	(S ea t No - 14)
6 0	3477 1/20 24	16.04 .2024	WP (C) - 8799 /202 4	DILIP SAMAL	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH-7	(S ea t No - 10)
6 1	3477 2/20 24	16.04 .2024	WP (C) - 2537 6/20 20	R.K. BARIK	C.O .	CO UR T NO . 2 OL	Order Dtd. 2024-04-12	WRIT BRAN CH-1	(S ea t No - 3)

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6 2	3477 3/20 24	16.04 .2024	CONT C- 1049 2/20 23	S. DAS	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-15	CONT EMPT	(S ea t No - 2)
6 3	3477 4/20 24	16.04 .2024	WP (C) - 8487 /202 4	TAPAN SWAIN	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH-4	(S ea t No - 27)
6 4	3477 5/20 24	16.04 .2024	WP (C) - 8646 /202 4	SATYAPRIYA SAMANTA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH-6	(S ea t No - 24)
6 5	3477 6/20 24	16.04 .2024	WP (C) - 8655 /202 4	TAPAN SWAIN	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH-6	(S ea t No - 24)
6 6	3477 7/20 24	16.04 .2024	WP (C) - 2257 2/20 23	PRADEEP BEHERA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH-1	(S ea t No - 4)
6 7	3477 8/20 24	16.04 .2024	CONT C- 1049 4/20 23	S. DASH	C.O .	CO UR T NO .1	Order Dtd. 9999-12-31	CONT EMPT	(S ea t No - 2)
6 8	3477 9/20 24	16.04 .2024	WP (C) - 1123 9/20 23	B K PARDHI	C.O .	CO UR T NO .1	Order Dtd. 2024-04-15	WRIT BRAN CH-7	(S ea t No - 48)

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69	3478 0/20 24	16.04 .2024	CONT C- 1049 3/20 23	S. DASH	C.O .	CO UR T NO . 1	Order Dtd. 2024-04-15	CONT EMPT	(S ea t No - 2)
70	3478 1/20 24	16.04 .2024	WP (C) - 9082 /202 4	P K JENA	C.O .	CO UR T NO . 2 OL D	Order Dtd. 9999-12-31	WRIT BRAN CH-2	(S ea t No - 45)
71	3478 2/20 24	16.04 .2024	WP (C) - 8801 /202 4	PRATAP KUMAR BEHERA	C.O .	CO UR T NO . 2 OL D	Order Dtd. 9999-12-31	WRIT BRAN CH-8	(S ea t No - 43)
72	3478 3/20 24	16.04 .2024	CONT C- 1053 1/20 23	T. SWAIN	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-04-15	CONT EMPT	(S ea t No - 3)
73	3478 4/20 24	16.04 .2024	WP (C) - 8891 /202 4	PRATAP KUMAR BEHERA	C.O .	CO UR T NO . 2 OL D	Order Dtd. 9999-12-31	WRIT BRAN CH-8	(S ea t No - 43)
74	3478 5/20 24	16.04 .2024	CONT C- 2283 /202 4	R.C. MUDULI	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-04-15	CONT EMPT	(S ea t No - 9)
75	3478 6/20 24	16.04 .2024	WP (C) - 8714 /202 4	N K ROUT	C.O .	CO UR T NO . 2	Order Dtd. 2024-04-15	WRIT BRAN CH-7	(S ea t No - 10)

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7 6	3478 7/20 24	16.04 .2024	CRLM C- 1012 /202 4	PRAKASH KU. JENA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-15	CRIM INAL MISC	(S ea t No - 6)
7 7	3478 8/20 24	16.04 .2024	WP (C) - 8968 /202 4	SUMANTA DAS	C.O .	CO UR T NO .2 OL D	Order Dtd. 9999-12-31	WRIT BRAN CH-1	(S ea t No - 31)
7 8	3478 9/20 24	16.04 .2024	CRLR EV- 672/ 2023	R.K. MALLICK	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-08	CRIM INAL REVI SION	(S ea t No - 2)
7 9	3479 0/20 24	16.04 .2024	CRLA - 598/ 2016	KSHIEITH	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-08	CRIM INAL APPE AL	(S ea t No - 4)
8 0	3479 1/20 24	16.04 .2024	CRLM C- 2261 /202 3	T K NAYAK	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-15	CRIM INAL MISC	(S ea t No - 3)
8 1	3479 2/20 24	16.04 .2024	JCRL A- 81/2 018	G.R. PATRA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-10	CRIM INAL APPE AL	(S ea t No - 4)
8 2	3479 3/20 24	16.04 .2024	WP (C) - 7151	R K BARIK	C.O .	CO UR T	Order Dtd. 2024-08-20	WRIT BRAN CH-5	(S ea t

			/2024			NO 23			No - 23)
83	3479 4/2024	16.04 .2024	WP (C))- 7645 /2024	M K MOHANTY	C.O.	CO UR T NO .23	Order Dtd. 2024-08-21	WRIT BRAN CH-2	(S ea t No - 8)
84	3479 5/2024	16.04 .2024	WP (C))- 7679 /2024	PRASANJIT BEHERA	C.O.	CO UR T NO .23	Order Dtd. 2024-08-21	WRIT BRAN CH-2	(S ea t No - 8)
85	3479 6/2024	16.04 .2024	CRLR EV- 690/ 2023	M. BISWAL	C.O.	CO UR T NO .23	Order Dtd. 2024-04-15	CRIM INAL REVI SION	(S ea t No - 2)
86	3479 7/2024	16.04 .2024	FAO- 552/ 2016	M S HUSSAIN	C.O.	CO UR T NO .23	Order Dtd. 2024-04-10	MISC . APPE AL SEC.	(S ea t No - 2)
87	3479 8/2024	16.04 .2024	CRLR EV- 690/ 2023	M.D. BISWAL	C.O.	CO UR T NO .23	Order Dtd. 2024-04-15	CRIM INAL REVI SION	(S ea t No - 2)
88	3479 9/2024	16.04 .2024	WP (C))- 7640 /2024	A K MOHANTY	C.O.	CO UR T NO .23	Order Dtd. 2024-04-10	WRIT BRAN CH-2	(S ea t No - 8)
89	3480 0/2024	16.04 .2024	CRLR EV- 690/ 2023	M. BISWAL	C.O.	CO UR T NO .23	Order Dtd. 2024-04-15	CRIM INAL REVI SION	(S ea t No - 2)
90	3480 1/2024	16.04 .2024	WP (C))- 7638 /2024	A K MOHANTY	C.O.	CO UR T NO .23	Order Dtd. 2024-04-10	WRIT BRAN CH-2	(S ea t No - 8)
9	3480	16.04	CRLR	M. BISWAL	C.O.	CO	Order Dtd. 2024-04-15	CRIM	(S

1	2/20 24	.2024	EV- 690/ 2023		.	UR T NO . 23		INAL REVI SION	ea t No - 2)
9 2	3480 3/20 24	16.04 .2024	WP (C) - 7637 /202 4	JUDHISTHIR SAHOO	C.O .	CO UR T NO . 23	Order Dtd. 2024-04-10	WRIT BRAN CH-2	(S ea t No - 8)
9 3	3480 4/20 24	16.04 .2024	CRLA - 21/2 022	S.K. SAMAL	C.O .	CO UR T NO . 23	Order Dtd. 2023-01-30	CRIM INAL APPE AL	(S ea t No - 7)
9 4	3480 5/20 24	16.04 .2024	WP (C) - 7567 /202 4	L K NAYAK	C.O .	CO UR T NO . 23	Order Dtd. 2024-08-20	WRIT BRAN CH-1	(S ea t No - 4)
9 5	3480 6/20 24	16.04 .2024	CRLA - 504/ 2012	R.R. NAYAK	C.O .	CO UR T NO . 23	Order Dtd. 2024-04-04	CRIM INAL APPE AL	(S ea t No - 4)
9 6	3480 7/20 24	16.04 .2024	WP (C) - 7462 /202 4	S K MOHANTY	C.O .	CO UR T NO . 23	Order Dtd. 2024-04-10	WRIT BRAN CH-8	(S ea t No - 41)
9 7	3480 8/20 24	16.04 .2024	WP (C) - 7536 /202 4	BRAJAKISHORE SINGH	C.O .	CO UR T NO . 23	Order Dtd. 2024-04-10	WRIT BRAN CH-1	(S ea t No - 4)
9 8	3480 9/20 24	16.04 .2024	WP (C) - 7535 /202 4	BRAJAKISHORE SINGH	C.O .	CO UR T NO . 23	Order Dtd. 2024-04-10	WRIT BRAN CH-1	(S ea t No - 4)
9 9	3481 0/20 24	16.04 .2024	WP (C) - 7482 /202 4	C R NAYAK	C.O .	CO UR T NO . 23	Order Dtd. 2024-04-10	WRIT BRAN CH-8	(S ea t No - 4)

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100	34811/2024	16.04.2024	WP(C)-7476/2024	C R NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-08-27	WRIT BRANCH-8	(Seat No - 41)
101	34812/2024	16.04.2024	WP(C)-7452/2024	A K MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-04-10	WRIT BRANCH-8	(Seat No - 41)
102	34813/2024	16.04.2024	WP(C)-7451/2024	BRAJAKISHORE SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-04-10	WRIT BRANCH-8	(Seat No - 41)
103	34814/2024	16.04.2024	WP(C)-7450/2024	C R NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-08-27	WRIT BRANCH-8	(Seat No - 41)
104	34815/2024	16.04.2024	RVWP ET-8/2023	S K DAS	C.O.	COURT NO. 23	Order Dtd. 2024-04-05	CIVIL REVISION	(Seat No - 1)
105	34816/2024	16.04.2024	WP(C)-7448/2024	C R NAYAK	C.O.	COURT NO. 23	Order Dtd. 2024-08-27	WRIT BRANCH-8	(Seat No - 41)
106	34817/2024	16.04.2024	WP(C)-7318/2024	SARAT KU. PRADHAN	C.O.	COURT NO. 23	Order Dtd. 2024-04-10	WRIT BRANCH-7	(Seat No - 15)
107	34818/2024	16.04.2024	WP(C)-7297	ARJUNA CHARANA BEHERA	C.O.	COURT	Order Dtd. 2024-04-10	WRIT BRANCH-6	(Seat

			/2024			NO · 23			No - 16)
108	3481 9/2024	16.04 .2024	BLAP L- 328/ 2024	PK PAL	C.O ·	CO UR T NO · 23	Order Dtd. 2024-04-15	BAIL -1	(S ea t No - 5)
109	3482 0/2024	16.04 .2024	WP (C) - 7198 /2024	R K BARIK	C.O ·	CO UR T NO · 23	Order Dtd. 2024-08-20	WRIT BRAN CH-5	(S ea t No - 23)
110	3482 1/2024	16.04 .2024	BLAP L- 294/ 2024	S DASH	C.O ·	CO UR T NO · 23	Order Dtd. 2024-04-15		(S ea t No - 23)
111	3482 2/2024	16.04 .2024	WP (C) - 7194 /2024	R K BARIK	C.O ·	CO UR T NO · 23	Order Dtd. 2024-08-20	WRIT BRAN CH-5	(S ea t No - 23)
112	3482 3/2024	16.04 .2024	BLAP L- 1715 /2024	ACHYUTANANDA PATTANAİK	C.O ·	CO UR T NO · 23	Order Dtd. 2024-04-15		(S ea t No - 23)
113	3482 4/2024	16.04 .2024	BLAP L- 258/ 2024	BB MALLICK	C.O ·	CO UR T NO · 23	Order Dtd. 2024-04-15	BAIL -1	(S ea t No - 1)
114	3482 5/2024	16.04 .2024	CRLM C- 508/ 2023	S. MOHAPATRA	C.O ·	CO UR T NO · 23	Order Dtd. 2023-02-22	CRIM INAL MISC	(S ea t No - 3)
115	3482 6/2024	16.04 .2024	CRLM C- 509/	S. MOHAPATRA	C.O ·	CO UR T	Order Dtd. 2023-02-22	CRIM INAL MISC	(S ea t

			2023			NO · 23			No - 3)
1 1 6	3482 7/20 24	16.04 .2024	CRLM C- 506/ 2023	SUBHRANSU BHUSAN MOHANTY	C.O ·	CO UR T NO · 10	Order Dtd. 2023-02-22	CRIM INAL MISC	(S ea t No - 3)
1 1 7	3482 8/20 24	16.04 .2024	CRLM C- 507/ 2023	S. MOHAPATRA	C.O ·	CO UR T NO · 10	Order Dtd. 2023-02-22	CRIM INAL MISC	(S ea t No - 3)
1 1 8	3482 9/20 24	16.04 .2024	WP (C) - 6553 /202 4	S.K. NAYAK	C.O ·	CO UR T NO · 10		WRIT BRAN CH-7	(S ea t No - 48)
1 1 9	3483 0/20 24	16.04 .2024	WP (C) - 6551 /202 4	S.K. NAYAK	C.O ·	CO UR T NO · 10	Order Dtd. 2024-05-15	WRIT BRAN CH-7	(S ea t No - 48)
1 2 0	3483 1/20 24	16.04 .2024	WP (C) - 8613 /202 4	BISWAJIT DAS	C.O ·	CO UR T NO · 10	Order Dtd. 2024-04-15	WRIT BRAN CH-6	(S ea t No - 24)
1 2 1	3483 2/20 24	16.04 .2024	WP (C) - 6549 /202 4	S.K. NAYAK	C.O ·	CO UR T NO · 10	Order Dtd. 2024-05-15	WRIT BRAN CH-7	(S ea t No - 48)
1 2 2	3483 3/20 24	16.04 .2024	WP (C) - 6537 /202 4	S.K. NAYAK	C.O ·	CO UR T NO · 10	Order Dtd. 2024-05-15	WRIT BRAN CH-7	(S ea t No - 48)
1 2 3	3483 4/20 24	16.04 .2024	WP (C) - 6487	S.K. NAYAK	C.O ·	CO UR T	Order Dtd. 2024-05-15	WRIT BRAN CH-4	(S ea t

			/2024			NO · 10			No - 37)
1 2 4	3483 5/20 24	16.04 .2024	WP (C))- 8818 /202 4	R K DEHURY	C.O ·	CO UR T NO · 10	Order Dtd. 2024-04-15	WRIT BRAN CH-8	(S ea t No - 43)
1 2 5	3483 6/20 24	16.04 .2024	CONT C- 7724 /202 3	S R OJHA	C.O ·	CO UR T NO · 10	Order Dtd. 2024-04-12	CONT EMPT	(S ea t No - 1)
1 2 6	3483 7/20 24	16.04 .2024	WP (C))- 6544 /202 4	S.K. NAYAK	C.O ·	CO UR T NO · 10	Order Dtd. 2024-05-15	WRIT BRAN CH-7	(S ea t No - 48)
1 2 7	3483 8/20 24	16.04 .2024	MACA - 840/ 2023	P.K. BARIK	C.O ·	CO UR T NO · 2 OL D	Order Dtd. 2024-05-09	MISC · APPE AL SEC.	(S ea t No - 7)
1 2 8	3483 9/20 24	16.04 .2024	CONT C- 1751 /202 3	BIKRAM SAMAL	C.O ·	CO UR T NO · 2 OL D	Order Dtd. 2023-03-31	CONT EMPT	(S ea t No - 5)
1 2 9	3484 0/20 24	16.04 .2024	CONT C- 8485 /202 3	BIKRAM SAMAL	C.O ·	CO UR T NO · 2 OL D	Order Dtd. 2024-04-12	CONT EMPT	(S ea t No - 8)
1 3 0	3484 1/20 24	16.04 .2024	ITA- 48/2 023	T.K. NAYAK	C.O ·	CO UR T NO ·	Order Dtd. 2024-04-15	CIVI L REVI SION	(S ea t No -

						2 OL D			4)
1 3 1	3484 2/20 24	16.04 .2024	CONT C- 8961 /202 3	M/S DINESH KU. PANDA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-12	CONT EMPT	(S ea t No - 4)
1 3 2	3484 3/20 24	16.04 .2024	ITA- 8/20 24	T.K. NAYAK	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-15	CIVI L REVI SION	(S ea t No - 4)
1 3 3	3484 4/20 24	16.04 .2024	ITA- 9/20 24	T.K. NAYAK	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-15	CIVI L REVI SION	(S ea t No - 4)
1 3 4	3484 5/20 24	16.04 .2024	WP (C) - 3835 9/20 21	DINESH KUMAR PANDA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03-22	WRIT BRAN CH-3	(S ea t No - 11)
1 3 5	3484 6/20 24	16.04 .2024	ITA- 10/2 024	T.K. NAYAK	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-15	CIVI L REVI SION	(S ea t No - 4)
1 3 6	3484 7/20 24	16.04 .2024	WP (C) - 3835 9/20 21	JYOTIRANJAN SAHOO	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03-22	WRIT BRAN CH-3	(S ea t No - 11)
1 3	3484 8/20	16.04 .2024	WP (C) -	T. BAG	C.O .	CO UR	Order Dtd. 2024-04-15	WRIT BRAN	(S ea

7	24		8866 /202 4			T NO . 2 OL D		CH (DIV ISIO N BENC H-3)	t No - 12 1)
1 3 8	3484 9/20 24	16.04 .2024	WP (C) - 2546 4/20 22	M.K. PANDA	C.O .	CO UR T NO . 3 OL D	Order Dtd. 2024-03-18	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 2)
1 3 9	3485 0/20 24	16.04 .2024	WP (C) - 1169 5/20 20	R.CH. ROUT	C.O .	CO UR T NO . 3 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)
1 4 0	3485 1/20 24	16.04 .2024	BLAP L- 1760 /202 4	PK BEHERA	C.O .	CO UR T NO . 3 OL D	Order Dtd. 2024-04-15		(S ea t No - 10 3)
1 4 1	3485 2/20 24	16.04 .2024	WP (C) - 1169 5/20 20	M.K. PANI	C.O .	CO UR T NO . 3 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)
1 4 2	3485 3/20 24	16.04 .2024	WP (C) - 8568 /202 4	T.K. NAYAK	C.O .	CO UR T NO . 3 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 11 7)
1 4 3	3485 4/20 24	16.04 .2024	WP (C) - 8865 /202 4	T.K. NAYAK	C.O .	CO UR T NO . 3 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 1)

144	3485 5/20 24	16.04 .2024	WP (C))- 9077 /202 4	SAPAN KUMAR PAL	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH-2	(S ea t No - 45)
145	3485 6/20 24	16.04 .2024	WP (C))- 8864 /202 4	DILIP SAMAL	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH-8	(S ea t No - 43)
146	3485 7/20 24	16.04 .2024	WP (C))- 8865 /202 4	T.K. NAYAK	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 1)
147	3485 9/20 24	16.04 .2024	WP (C))- 8876 /202 4	T.K. NAYAK	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 1)
148	3486 0/20 24	16.04 .2024	CRLM C- 1029 /202 4	K SAHOO	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-04-12	CRIM INAL MISC	(S ea t No - 6)
149	3486 1/20 24	16.04 .2024	WP (C))- 8876 /202 4	T.K. NAYAK	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 1)
150	3486 2/20 24	16.04 .2024	CRLM C- 1029 /202 4	K SAHOO	C.O .	CO UR T NO . 2	Order Dtd. 2024-04-12	CRIM INAL MISC	(S ea t No - 6)

						OL D			
1 5 1	3486 3/20 24	16.04 .2024	WP (C))- 8729 /202 4	T.K. NAYAK	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 0)
1 5 2	3486 4/20 24	16.04 .2024	WP (C))- 8928 /202 4	SURENDRA KUMAR GARTIA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH-1	(S ea t No - 31)
1 5 3	3486 5/20 24	16.04 .2024	WP (C))- 8729 /202 4	H.B. JENA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 0)
1 5 4	3486 6/20 24	16.04 .2024	WP (C))- 8590 /202 4	DILIP SAMAL	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH-5	(S ea t No - 47)
1 5 5	3486 7/20 24	16.04 .2024	WP (C))- 8726 /202 4	T.K. NAYAK	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 0)
1 5 6	3486 8/20 24	16.04 .2024	WP (C))- 8551 /202 4	PRATAP KUMAR BEHERA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH-5	(S ea t No - 47)
1 5 7	3486 9/20 24	16.04 .2024	WP (C))- 8726	H.B. JENA	C.O .	CO UR T	Order Dtd. 2024-04-15	WRIT BRAN CH	(S ea t

			/2024			NO . 2 OL D		(DIVISION BENCH-3)	No-120)
158	34870/2024	16.04.2024	WP (C)-8551/2024	B K PARDHI	C.O.	COURT NO. 2 OL D	Order Dtd. 2024-04-15	WRIT BRANCH-5	(Seat No-47)
159	34871/2024	16.04.2024	WP (C)-8560/2024	P PANDA	C.O.	COURT NO. 2 OL D	Order Dtd. 2024-04-15	WRIT BRANCH-5	(Seat No-47)
160	34872/2024	16.04.2024	WP (C)-9080/2024	T.K. NAYAK	C.O.	COURT NO. 2 OL D	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
161	34873/2024	16.04.2024	WP (C)-8695/2024	B K MOHARANA	C.O.	COURT NO. 2 OL D	Order Dtd. 2024-04-15	WRIT BRANCH-6	(Seat No-24)
162	34874/2024	16.04.2024	WP (C)-9080/2024	B.K. DAS	C.O.	COURT NO. 2 OL D	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
163	34875/2024	16.04.2024	WP (C)-8666/2024	S S MOHAPATRA	C.O.	COURT NO. 2 OL D	Order Dtd. 2024-04-15	WRIT BRANCH-6	(Seat No-24)

164	34876/2024	16.04.2024	WP (C)-9067/2024	A. MOHANTY	C.O.	COURT NO. 2024	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 123)
165	34877/2024	16.04.2024	WP (C)-8706/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 2024	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 120)
166	34878/2024	16.04.2024	WP (C)-9055/2024	A MOHANTY	C.O.	COURT NO. 2024	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 123)
167	34879/2024	16.04.2024	WP (C)-8713/2024	BIJAYA KUMAR BEHERA 1	C.O.	COURT NO. 2024	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 120)
168	34880/2024	16.04.2024	WP (C)-21666/2024	TAPAN KU. NAYAK	C.O.	COURT NO. 2024	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 102)
169	34881/2024	16.04.2024	WP (C)-8308/2024	A.K. PANDA	C.O.	COURT NO. 2024	Order Dtd. 2024-04-10	WRIT BRANCH-3	(Seat No - 28)
170	34882/2024	16.04.2024	WP (C)-8768/2024	S.K. MISHRA	C.O.	COURT NO. 2024	Order Dtd. 2024-04-15	WRIT BRANCH (DIVISION BENCH-3)	(Seat No - 12)

						OL D		BENC H-3)	0)
1 7 1	3488 3/20 24	16.04 .2024	WP (C))- 8700 /202 4	RANJIT MOHANTY	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH-6	(S ea t No - 24)
1 7 2	3488 4/20 24	16.04 .2024	WP (C))- 8544 /202 4	H.K.DAS	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH-5	(S ea t No - 47)
1 7 3	3488 5/20 24	16.04 .2024	WP (C))- 8831 /202 4	B.K. SINGH	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 1)
1 7 4	3488 6/20 24	16.04 .2024	CONT C- 7726 /202 3	M/S. SUSHANT SEKHAR MOHAPATRA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-12	CONT EMPT	(S ea t No - 1)
1 7 5	3488 7/20 24	16.04 .2024	WP (C))- 8894 /202 4	H.S. PAIKARAY	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 1)
1 7 6	3488 8/20 24	16.04 .2024	WP (C))- 3836 0/20 21	DINESH KUMAR PANDA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03-22	WRIT BRAN CH-3	(S ea t No - 11)
1 7 7	3488 9/20 24	16.04 .2024	WP (C))- 3836	JYOTIRANJAN SAHOO	C.O .	CO UR T	Order Dtd. 2024-03-22	WRIT BRAN CH-3	(S ea t

			0/20 21			NO . 2 OL D			No - 11)
1 7 8	3489 0/20 24	16.04 .2024	WP (C))- 8896 /202 4	M.K. PANI	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 1)
1 7 9	3489 1/20 24	16.04 .2024	WP (C))- 2465 5/20 20	J.SAHOO	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-03-22	WRIT BRAN CH-8	(S ea t No - 40)
1 8 0	3489 2/20 24	16.04 .2024	TRP (C))- 82/2 024	H.K. MOHANTA	C.O .	CO UR T NO . 11	Order Dtd. 2024-05-06	M.J. C.	(S ea t No - 6)
1 8 1	3489 3/20 24	16.04 .2024	BLAP L- 9032 /202 3	S.D. JENA	C.O .	CO UR T NO . 17	Order Dtd. 2024-04-08	BAIL -2	(S ea t No - 7)
1 8 2	3489 4/20 24	16.04 .2024	BLAP L- 1068 6/20 22	S.D. JENA	C.O .	CO UR T NO . 17	Order Dtd. 2024-04-08	BAIL -2	(S ea t No - 11)
1 8 3	3489 5/20 24	16.04 .2024	WP (C))- 1922 4/20 22	S.N. MOHANTY	C.O .	CO UR T NO . 17	Order Dtd. 2024-04-10	WRIT BRAN CH-7	(S ea t No - 44)
1 8 4	3489 6/20 24	16.04 .2024	WP (C))- 7113 /202 4	R.K. BARIK	C.O .	CO UR T NO . 17	Order Dtd. 2024-04-10	WRIT BRAN CH-5	(S ea t No - 23

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1 8 5	3489 7/20 24	16.04 .2024	WP (C))- 3055 0/20 11	H.K. MOHANTA	C.O .	CO UR T NO . 17	Order Dtd. 2024-04-10	WRIT BRAN CH-1	(S ea t No - 2)
1 8 6	3489 8/20 24	16.04 .2024	CONT C- 1628 /202 4	RAMESH CHANDRA MISHRA	C.O .	CO UR T NO . 1	Order Dtd. 2024-04-10		(S ea t No - 2)
1 8 7	3489 9/20 24	16.04 .2024	WP (C))- 3055 0/20 11	S.DAS	C.O .	CO UR T NO . 1	Order Dtd. 2024-04-10	WRIT BRAN CH-1	(S ea t No - 2)
1 8 8	3490 0/20 24	16.04 .2024	WP (C))- 1675 0/20 16	K. SAHOO	C.O .	CO UR T NO . 1	Order Dtd. 2024-03-22	WRIT BRAN CH-6	(S ea t No - 24)
1 8 9	3490 1/20 24	16.04 .2024	BLAP L- 1266 3/20 23	SUSANTA KUMAR NAYAK	C.O .	CO UR T NO . 1	Order Dtd. 2024-04-09	BAIL -1	(S ea t No - 6)
1 9 0	3490 2/20 24	16.04 .2024	TRP (C))- 22/2 024	K.C. SWAIN	C.O .	CO UR T NO . 11	Order Dtd. 2024-05-13	M.J. C.	(S ea t No - 6)
1 9 1	3490 3/20 24	16.04 .2024	CRL P- 2/20 06	H.K. MALLICK	C.O .	CO UR T NO . 11	Order Dtd. 2024-04-03	BAIL -1	(S ea t No - 2)
1 9 2	3490 4/20 24	16.04 .2024	WP (C))- 1537 2/20 23	J. SAHOO	C.O .	CO UR T NO . 11	Order Dtd. 2024-04-15	WRIT BRAN CH-4	(S ea t No - 37)
1 9	3491 1/20	16.04 .2024	WP (C))-	S C DASH	C.O .	CO UR	Order Dtd. 2024-03-15	WRIT BRAN	(S ea

3	24		3376 /201 4			T NO · 11		CH-2	t No - 9)
1 9 4	3491 2/20 24	16.04 .2024	WP (C) - 8822 /202 4	M BEHERA	C.O T ·	CO UR T NO · 6	Order Dtd. 2024-07-25	WRIT BRAN CH-8	(S ea t No - 43)
1 9 5	3493 8/20 24	16.04 .2024	BLAP L- 969/ 2024	MRUTYUNJAYA MOHANTY	C.O T ·	CO UR T NO · 6	Order Dtd. 2024-04-12		(S ea t No - 43)
1 9 6	3494 0/20 24	16.04 .2024	BLAP L- 1913 /202 4	R K BARIK	C.O T ·	CO UR T NO · 6	Order Dtd. 2024-04-12		(S ea t No - 43)
1 9 7	3494 1/20 24	16.04 .2024	BLAP L- 2239 /202 4	MADAN SUNDAR BEHERA	C.O T ·	CO UR T NO · 6	Order Dtd. 2024-04-12		(S ea t No - 43)
1 9 8	3494 3/20 24	16.04 .2024	BLAP L- 2401 /202 4	SARAT DASH	C.O T ·	CO UR T NO · 6	Order Dtd. 2024-04-12		(S ea t No - 43)
1 9 9	3495 3/20 24	16.04 .2024	ABLA PL- 2725 /202 4	DILLIP SAMAL	C.O T ·	CO UR T NO · 6	Order Dtd. 2024-04-02		(S ea t No - 43)
2 0 0	3499 1/20 24	16.04 .2024	BLAP L- 1543 /202 4	S BISWAL	C.O T ·	CO UR T NO · 6	Order Dtd. 2024-04-15		(S ea t No - 43)

201	3499 2/20 24	16.04 .2024	BLAP L- 1457 /202 4	PARTHA SARATHI DAS	C.O .	CO UR T NO . 6	Order Dtd. 2024-04-15		(S ea t No - 43)
202	3499 3/20 24	16.04 .2024	BLAP L- 3168 /202 4	S MOHANTY	C.O .	CO UR T NO . 6	Order Dtd. 2024-04-10		(S ea t No - 43)
203	3499 4/20 24	16.04 .2024	ABLA PL- 3148 /202 4	KK NATH	C.O .	CO UR T NO . 6	Order Dtd. 2024-04-10	BAIL -1	(S ea t No - 6)
204	3499 5/20 24	16.04 .2024	BLAP L- 2725 /202 4	D SAMAL	C.O .	CO UR T NO . 6	Order Dtd. 2024-04-02	BAIL -2	(S ea t No - 12)
205	3499 6/20 24	16.04 .2024	CRLM C- 273/ 2024	ASHUTOSH MOHANTY	C.O .	CO UR T NO . 15	Order Dtd. 2024-02-08		(S ea t No - 12)
206	3499 7/20 24	16.04 .2024	CRLM C- 5089 /202 3	PRASANJIT BEHERA	C.O .	CO UR T NO . 15	Order Dtd. 2024-04-15	CRIM INAL MISC	(S ea t No - 2)
207	3499 8/20 24	16.04 .2024	RPFA M- 43/2 024	G. JAYSHING	C.O .	CO UR T NO . 20	Order Dtd. 2024-08-12	FIRS T APPE AL	(S ea t No - 4)
208	3499 9/20 24	16.04 .2024	CRLM C- 3194 /202 3	S BISWAL	C.O .	CO UR T NO . 11	Order Dtd. 2024-04-15	CRIM INAL MISC	(S ea t No - 5)
2	3500	16.04	CRP-	D. NAYAK	C.O	CO	Order Dtd. 2024-04-15	CIVI	(S

09	0/20 24	.2024	5/20 06		.	UR T NO . 11		L REVI SION	ea t No - 1)
210	3500 1/20 24	16.04 .2024	CMP- 224/ 2024	PRAFULLA CHANDRA ACHARYA	C.O . .	CO UR T NO . 20	Order Dtd. 2024-08-08	WRIT BRAN CH-8	(S ea t No - 39)
211	3500 2/20 24	16.04 .2024	CRLM C- 1005 /202 4	BALARAM SINGH	C.O . .	CO UR T NO . 20	Order Dtd. 2024-04-15	CRIM INAL MISC	(S ea t No - 6)
212	3500 3/20 24	16.04 .2024	CMP- 1535 /202 3	PRAFULLA CHANDRA ACHARYA	C.O . .	CO UR T NO . 20	Order Dtd. 2024-04-15	WRIT BRAN CH-4	(S ea t No - 19)
213	3500 4/20 24	16.04 .2024	CRLM C- 853/ 2024	NIRANJAN SAHOO	C.O . .	CO UR T NO . 15	Order Dtd. 2024-04-12	CRIM INAL MISC	(S ea t No - 2)
214	3500 5/20 24	16.04 .2024	CMP- 1492 /202 3	A. MOHANTY	C.O . .	CO UR T NO . 15	Order Dtd. 2024-04-15	WRIT BRAN CH-3	(S ea t No - 13)
215	3500 6/20 24	16.04 .2024	CRLM C- 1054 /202 4	BALARAM SINGH	C.O . .	CO UR T NO . 15	Order Dtd. 2024-04-15	CRIM INAL MISC	(S ea t No - 6)
216	3500 7/20 24	16.04 .2024	CMP- 1581 /202 3	S.S. DAS	C.O . .	CO UR T NO . 15	Order Dtd. 2024-04-15	WRIT BRAN CH-4	(S ea t No - 19)
21	3500 8/20	16.04 .2024	CRLM C-	PRADIPTA KU.MOHANTY	C.O .	CO UR	Order Dtd. 2024-04-05	CRIM INAL	(S ea

7	24		3254 /202 2			T NO . 10		MISC	t No - 1)
2 1 8	3500 9/20 24	16.04 .2024	CRLM C- 988/ 2024	H K DASH	C.O .	CO UR T NO . 10	Order Dtd. 2024-04-10	CRIM INAL MISC	(S ea t No - 4)
2 1 9	3501 0/20 24	16.04 .2024	CMP- 1581 /202 3	M/S.DIBYAKANTA DASH,P.K.PATTANA YAK,S.N.MALLICK	C.O .	CO UR T NO . 10	Order Dtd. 2024-04-15	WRIT BRAN CH-4	(S ea t No - 19)
2 2 0	3501 1/20 24	16.04 .2024	CMP- 643/ 2018	P. BEHERA	C.O .	CO UR T NO . 10	Order Dtd. 2024-04-15	WRIT BRAN CH-2	(S ea t No - 34)
2 2 1	3501 2/20 24	16.04 .2024	CRLM C- 5273 /202 3	JYOTIRANJAN SAHOO	C.O .	CO UR T NO . 15	Order Dtd. 2024-04-12	CRIM INAL MISC	(S ea t No - 5)
2 2 2	3501 3/20 24	16.04 .2024	CMP- 643/ 2018	P.K. DAS	C.O .	CO UR T NO . 15	Order Dtd. 2024-04-15	WRIT BRAN CH-2	(S ea t No - 34)
2 2 3	3501 4/20 24	16.04 .2024	WP(C)- 8721 /202 4	SITANSU MOHAN SINGH	C.O .	CO UR T NO . 15	Order Dtd. 2024-04-15	WRIT BRAN CH-7	(S ea t No - 10)
2 2 4	3501 5/20 24	16.04 .2024	WP(C)- 2952 /202 4	MANOJ KUMAR MOHANTY (2)	C.O .	CO UR T NO . 15	Order Dtd. 2024-04-15	WRIT BRAN CH-5	(S ea t No - 21)
2 2	3501 7/20	16.04 .2024	WP(C)-	SUBAS SAMAL	C.O .	CO UR	Order Dtd. 2024-04-12	WRIT BRAN	(S ea

5	24		8085 /202 4			T NO .23		CH-7	t No - 18)
2 2 6	3501 8/20 24	16.04 .2024	WP (C) - 8083 /202 4	SUBAS SAMAL	C.O .	CO UR T NO .23	Order Dtd. 2024-04-12	WRIT BRAN CH-7	(S ea t No - 18)
2 2 7	3502 0/20 24	16.04 .2024	WP (C) - 8080 /202 4	SUBAS SAMAL	C.O .	CO UR T NO .23	Order Dtd. 2024-04-12	WRIT BRAN CH-7	(S ea t No - 18)
2 2 8	3502 1/20 24	16.04 .2024	WP (C) - 8076 /202 4	SUBAS SAMAL	C.O .	CO UR T NO .23	Order Dtd. 2024-04-12	WRIT BRAN CH-7	(S ea t No - 18)
2 2 9	3502 2/20 24	16.04 .2024	WP (C) - 8073 /202 4	SUBAS SAMAL	C.O .	CO UR T NO .23	Order Dtd. 2024-04-12	WRIT BRAN CH-7	(S ea t No - 18)
2 3 0	3502 3/20 24	16.04 .2024	WP (C) - 8045 /202 4	SUBAS SAMAL	C.O .	CO UR T NO .23	Order Dtd. 2024-04-12	WRIT BRAN CH-7	(S ea t No - 18)
2 3 1	3502 4/20 24	16.04 .2024	WP (C) - 6080 /202 4	S. BISWAL	C.O .	CO UR T NO .23	Order Dtd. 2024-03-15	WRIT BRAN CH-7	(S ea t No - 5)
2 3 2	3502 6/20 24	16.04 .2024	FAO- 132/ 2024	R R DAS	C.O .	CO UR T NO .23	Order Dtd. 2024-04-12	MISC .APPE AL SEC.	(S ea t No - 9)
2	3502	16.04	WP (C	S. BISWAL	C.O	CO	Order Dtd. 2024-04-15	WRIT	(S

33	7/2024	.2024)-20850/2022		.	UR T NO .23		BRANCH-2	eat No - 6)
234	35028/2024	16.04.2024	FAO-135/2024	K P BEHERA	C.O.	CO UR T NO .23	Order Dtd. 2024-04-12	MISC .APPE AL SEC.	(S ea t No - 9)
235	35029/2024	16.04.2024	WP(C)-8637/2024	KHIROD CHANDRA MAJHI	C.O.	CO UR T NO .23	Order Dtd. 2024-04-15	WRIT BRAN CH-6	(S ea t No - 24)
236	35030/2024	16.04.2024	FAO-135/2024	SATYABAN SAHOO	C.O.	CO UR T NO .23	Order Dtd. 2024-04-12	MISC .APPE AL SEC.	(S ea t No - 9)
237	35031/2024	16.04.2024	WP(C)-8636/2024	KHIROD CHANDRA MAJHI	C.O.	CO UR T NO .23	Order Dtd. 2024-04-15	WRIT BRAN CH-6	(S ea t No - 24)
238	35032/2024	16.04.2024	WP(C)-20864/2022	S. BISWAL	C.O.	CO UR T NO .23	Order Dtd. 2024-04-15	WRIT BRAN CH-2	(S ea t No - 6)
239	35033/2024	16.04.2024	WP(C)-20372/2023	ASISH KUMAR RAY	C.O.	CO UR T NO .23	Order Dtd. 2024-04-12	WRIT BRAN CH-1	(S ea t No - 31)
240	35034/2024	16.04.2024	WP(C)-8703/2024	SARAT CHANDRA MEKAP	C.O.	CO UR T NO .23	Order Dtd. 2024-04-12	WRIT BRAN CH-7	(S ea t No - 10)
24	35035/2024	16.04.2024	WP(C)-	AK SAHOO	C.O.	CO UR	Order Dtd. 2024-04-12	WRIT BRAN	(S ea

1	24		2037 2/20 23			T NO . 23		CH-1	t No - 31)
2 4 2	3503 6/20 24	16.04 .2024	WP (C) - 8675 /202 4	PRIYA RANJAN MISHRA	C.O .	CO UR T NO . 23	Order Dtd. 2024-04-12	WRIT BRAN CH-6	(S ea t No - 24)
2 4 3	3503 7/20 24	16.04 .2024	FAO- 125/ 2024	BK PARDHI	C.O .	CO UR T NO . 23	Order Dtd. 2024-04-12	MISC . APPE AL SEC.	(S ea t No - 9)
2 4 4	3503 8/20 24	16.04 .2024	FAO- 125/ 2024	S SAHOO	C.O .	CO UR T NO . 23	Order Dtd. 2024-04-12	MISC . APPE AL SEC.	(S ea t No - 9)
2 4 5	3503 9/20 24	16.04 .2024	FAO- 127/ 2024	S SAHOO	C.O .	CO UR T NO . 23	Order Dtd. 2024-04-12	MISC . APPE AL SEC.	(S ea t No - 9)
2 4 6	3504 0/20 24	16.04 .2024	WP (C) - 8632 /202 4	R.K. MISHRA	C.O .	CO UR T NO . 23	Order Dtd. 2024-05-20	WRIT BRAN CH-6	(S ea t No - 24)
2 4 7	3504 1/20 24	16.04 .2024	WP (C) - 3020 /202 4	B DAS	C.O .	CO UR T NO . 23	Order Dtd. 2024-04-12	WRIT BRAN CH-6	(S ea t No - 35)
2 4 8	3504 2/20 24	16.04 .2024	WP (C) - 8526 /202 4	A. MOHANTY	C.O .	CO UR T NO . 23	Order Dtd. 2024-04-12	WRIT BRAN CH-5	(S ea t No - 47)
2 4	3504 3/20	16.04 .2024	WP (C) -	P.K. JENA	C.O .	CO UR	Order Dtd. 2024-04-12	WRIT BRAN	(S ea

9	24		8470 /202 4			T NO . 23		CH-4	t No - 27)
2 5 0	3504 4/20 24	16.04 .2024	WP (C) - 1548 5/20 14	R.R. DAS	C.O .	CO UR T NO . 22	Order Dtd. 9999-12-31	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
2 5 1	3504 5/20 24	16.04 .2024	WP (C) - 8688 /202 4	M.R. SAHOO	C.O .	CO UR T NO . 2 OL D	Order Dtd. 9999-12-31	WRIT BRAN CH-6	(S ea t No - 24)
2 5 2	3504 6/20 24	16.04 .2024	WP (C) - 8681 /202 4	RAGHUNATH DASMOHAPATRA	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH-6	(S ea t No - 24)
2 5 3	3504 7/20 24	16.04 .2024	FAO- 132/ 2024	SATYABAN SAHOO	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-04-12	MISC . APPE AL SEC.	(S ea t No - 9)
2 5 4	3504 8/20 24	16.04 .2024	WP (C) - 9150 /202 4	K. DAS	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-04-16	WRIT BRAN CH-3	(S ea t No - 11)
2 5 5	3504 9/20 24	16.04 .2024	WP (C) - 8734 /202 4	M.R. SAHOO	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH-7	(S ea t No - 10)

256	3505 0/20 24	16.04 .2024	WP (C))- 8725 /202 4	M.R. SAHOO	C.O .	CO UR T NO . 2 OL D	Order Dtd. 9999-12-31	WRIT BRAN CH-7	(S ea t No - 10)
257	3505 1/20 24	16.04 .2024	WP (C))- 6532 /202 4	G.C. JENA	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-04-12	WRIT BRAN CH-7	(S ea t No - 48)
258	3505 2/20 24	16.04 .2024	WP (C))- 2085 6/20 22	S. BISWAL	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH-2	(S ea t No - 6)
259	3505 3/20 24	16.04 .2024	WP (C))- 8718 /202 4	SITANSU MOHAN SINGH	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH-7	(S ea t No - 10)
260	3505 4/20 24	16.04 .2024	WP (C))- 8717 /202 4	SITANSU MOHAN SINGH	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH-7	(S ea t No - 10)
261	3505 5/20 24	16.04 .2024	WP (C))- 8716 /202 4	SITANSU MOHAN SINGH	C.O .	CO UR T NO . 2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH-7	(S ea t No - 10)
262	3505 6/20 24	16.04 .2024	WP (C))- 2190 7/20 22	S. BISWAL	C.O .	CO UR T NO . 2	Order Dtd. 2024-04-15	WRIT BRAN CH-1	(S ea t No - 4)

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2 6 3	3505 7/20 24	16.04 .2024	WP (C))- 2191 0/20 22	S. BISWAL	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH-1	(S ea t No - 4)
2 6 4	3505 8/20 24	16.04 .2024	WP (C))- 8620 /202 4	S.CH. DASH	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH-6	(S ea t No - 24)
2 6 5	3505 9/20 24	16.04 .2024	WP (C))- 8554 /202 4	A. DAS	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH-5	(S ea t No - 47)
2 6 6	3506 0/20 24	16.04 .2024	WP (C))- 8500 /202 4	T. SWAIN	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH-4	(S ea t No - 27)
2 6 7	3506 1/20 24	16.04 .2024	WP (C))- 8733 /202 4	M.R. SAHOO	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-04-15	WRIT BRAN CH-7	(S ea t No - 10)
2 6 8	3506 2/20 24	16.04 .2024	WP (C))- 6808 /202 4	S.K. PARIDA	C.O .	CO UR T NO .2 OL D	Order Dtd. 2024-03-27	WRIT BRAN CH-2	(S ea t No - 7)
2 6 9	3506 3/20 24	16.04 .2024	WP (C))- 8511	M. NAYAK	C.O .	CO UR T	Order Dtd. 2024-04-15	WRIT BRAN CH-5	(S ea t

			/2024			NO · 2 OL D			No - 47)
270	3506 4/2024	16.04 .2024	CONT C- 2384 /2024	S.K. SWAIN	C.O ·	CO UR T NO · 2 OL D	Order Dtd. 2024-04-12		(S ea t No - 47)
271	3506 5/2024	16.04 .2024	WP (C) - 8383 /2024	D.K. JENA	C.O ·	CO UR T NO · 2 OL D	Order Dtd. 2024-04-12	WRIT BRAN CH-3	(S ea t No - 28)
272	3506 6/2024	16.04 .2024	BLAP L- 3259 /2024	BICHITRA NARAYANA SATAPATHY	C.O ·	CO UR T NO · 2 OL D	Order Dtd. 2024-04-15	BAIL -2	(S ea t No - 12)
273	3506 7/2024	16.04 .2024	WP (C) - 8371 /2024	P.K. DASH	C.O ·	CO UR T NO · 2 OL D	Order Dtd. 2024-04-12	WRIT BRAN CH-3	(S ea t No - 28)
274	3506 8/2024	16.04 .2024	BLAP L- 3256 /2024	JP KAR	C.O ·	CO UR T NO · 2 OL D	Order Dtd. 2024-04-15		(S ea t No - 28)
275	3506 9/2024	16.04 .2024	WP (C) - 8223 /2024	BIJAYA KUMAR BEHERA 1	C.O ·	CO UR T NO · 2 OL D	Order Dtd. 2024-04-12	WRIT BRAN CH-2	(S ea t No - 9)

276	35070/2024	16.04.2024	BLAP L-3293/2024	AK MOHANTY	C.O.	COURT NO. 2024	Order Dtd. 2024-04-15	BAIL-2	(Seat No-9)
277	35071/2024	16.04.2024	WP(C)-8198/2024	RAMESH KUMAR SAHU	C.O.	COURT NO. 2024	Order Dtd. 2024-04-12	WRIT BRANCH-8	(Seat No-42)
278	35072/2024	16.04.2024	BLAP L-3279/2024	C MOHANTY	C.O.	COURT NO. 2024	Order Dtd. 2024-04-15	BAIL-2	(Seat No-12)
279	35073/2024	16.04.2024	WP(C)-8142/2024	N.K. ROUT	C.O.	COURT NO. 23	Order Dtd. 2024-09-02	WRIT BRANCH-8	(Seat No-42)
280	35074/2024	16.04.2024	BLAP L-3275/2024	NC SINHA	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	BAIL-2	(Seat No-10)
281	35075/2024	16.04.2024	WP(C)-8176/2024	S. DASH	C.O.	COURT NO. 23	Order Dtd. 2024-04-12	WRIT BRANCH-8	(Seat No-42)
282	35076/2024	16.04.2024	BLAP L-3270/2024	KK NATH	C.O.	COURT NO. 23	Order Dtd. 2024-04-15	BAIL-2	(Seat No-8)
288	35077/2024	16.04.2024	BLAP L-	KK NATH	C.O.	COURT	Order Dtd. 2024-04-15		(Sea

3	24		3269 /202 4			T NO .23			t No - 8)
2 8 4	3507 8/20 24	16.04 .2024	BLAP L- 3265 /202 4	JP KAR	C.O .	CO UR T NO .23	Order Dtd. 2024-04-15		(S ea t No - 8)
2 8 5	3507 9/20 24	16.04 .2024	WP (C) - 2191 2/20 22	S. BISWAL	C.O .	CO UR T NO .23	Order Dtd. 2024-04-15	WRIT BRAN CH-1	(S ea t No - 4)
2 8 6	3508 0/20 24	16.04 .2024	BLAP L- 3263 /202 4	BICHITRA NARAYANA SATAPATHY	C.O .	CO UR T NO .23	Order Dtd. 2024-04-15		(S ea t No - 4)
2 8 7	3508 1/20 24	16.04 .2024	BLAP L- 3264 /202 4	BS SWAIN	C.O .	CO UR T NO .23	Order Dtd. 2024-04-15	BAIL -2	(S ea t No - 7)
2 8 8	3508 2/20 24	16.04 .2024	WP (C) - 1607 /202 4	M/S.ACHYUTANANDA PATTANAIAK, M/S. D. K. MOHAPATRA, M. MI SHRA	C.O .	CO UR T NO .23	Order Dtd. 2024-04-05	WRIT BRAN CH-7	(S ea t No - 5)
2 8 9	3508 3/20 24	16.04 .2024	WP (C) - 1607 /202 4	P. BASTIA	C.O .	CO UR T NO .23	Order Dtd. 2024-04-05	WRIT BRAN CH-7	(S ea t No - 5)
2 9 0	3508 4/20 24	16.04 .2024	WP (C) - 8112 /202 4	L. MOHANTY	C.O .	CO UR T NO .23	Order Dtd. 2024-04-08	WRIT BRAN CH-8	(S ea t No - 42)
2 9 1	3508 5/20 24	16.04 .2024	WP (C) - 1275 6/20 04	D. NAYAK	C.O .	CO UR T NO .23	Order Dtd. 2024-04-15	WRIT BRAN CH-4	(S ea t No - 37)

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292	3508 6/20 24	16.04 .2024	WP (C))- 7735 /202 3	PRASANTA KUMAR DAS	C.O .	CO UR T NO . 20	Order Dtd. 2024-06-27	WRIT BRAN CH-7	(S ea t No - 15)
293	3508 7/20 24	16.04 .2024	WP (C))- 9314 /201 2	S.K. MISHRA	C.O .	CO UR T NO . 20	Order Dtd. 2024-04-15	WRIT BRAN CH-6	(S ea t No - 26)
294	3509 0/20 24	16.04 .2024	BLAP L- 3276 /202 4	JADUNATH PRADHAN	C.O .	CO UR T NO . 20	Order Dtd. 2024-04-15		(S ea t No - 26)
295	3509 1/20 24	16.04 .2024	BLAP L- 3476 /202 3	G.SAHOO	C.O .	CO UR T NO . 20	Order Dtd. 2024-04-15	BAIL -1	(S ea t No - 1)
296	3509 2/20 24	16.04 .2024	BLAP L- 1145 4/20 23	A.K.PAUL	C.O .	CO UR T NO . 17	Order Dtd. 2024-04-15	BAIL -1	(S ea t No - 6)
297	3509 3/20 24	16.04 .2024	CRLM P- 291/ 2024	P.K.MISHRA	C.O .	CO UR T NO . 17	Order Dtd. 2024-04-15	WRIT BRAN CH-3	(S ea t No - 14)
298	3509 4/20 24	16.04 .2024	CRLM P- 299/ 2022	J.P.KAR	C.O .	CO UR T NO . 1	Order Dtd. 2024-04-15	WRIT BRAN CH-5	(S ea t No - 22)
299	3509 5/20 24	16.04 .2024	CRLM P- 552/ 2024	P.K.SAHOO	C.O .	CO UR T NO .	Order Dtd. 2024-04-15	WRIT BRAN CH-6	(S ea t No -)

						1			35)
300	3509 6/2024	16.04 .2024	CRLM P- 554/ 2024	P.K.JENA	C.O.	CO UR NO .1	Order Dtd. 2024-04-15	WRIT BRAN CH-6	(S ea t No - 35)
301	3509 7/2024	16.04 .2024	CONT C- 2263 /202 4	N.C. SINHA	C.O.	CO UR NO .1	Order Dtd. 2024-04-12		(S ea t No - 35)
302	3509 8/2024	16.04 .2024	CRLM P- 555/ 2024	P.K.MOHANTY	C.O.	CO UR NO .1	Order Dtd. 2024-04-15	WRIT BRAN CH-6	(S ea t No - 35)
303	3509 9/2024	16.04 .2024	WP (C) - 4302 9/20 23	S.K. SAHOO	C.O.	CO UR NO .1	Order Dtd. 2024-05-02	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 4)
304	3510 0/2024	16.04 .2024	CONT R- 56/2 023	P.K.SAHOO	C.O.	CO UR NO .1	Order Dtd. 2024-04-15	CONT EMPT	(S ea t No - 6)
305	3510 1/2024	16.04 .2024	WP (C) - 6555 /202 4	S.K. SAHOO	C.O.	CO UR NO .1	Order Dtd. 2024-05-02	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 12 0)
306	3510 2/2024	16.04 .2024	MATA - 100/ 2019	S. MOHARANA	C.O.	CO UR NO .1	Order Dtd. 2024-04-15	FIRS T APPE AL	(S ea t No - 1)
30	3510 3/20	16.04 .2024	MATA -	S. BARIK	C.O.	CO UR	Order Dtd. 2024-04-15	FIRS T	(S ea

7	24		100/ 2019			T NO · 1		APPE AL	t No - 1)
3 0 8	3510 4/20 24	16.04 .2024	BLAP L- 1467 /202 4	JR NAYAK	C.O ·	CO UR T NO · 1	Order Dtd. 2024-04-15	BAIL -2	(S ea t No - 7)
3 0 9	3510 5/20 24	16.04 .2024	BLAP L- 1797 /202 4	JR NAYAK	C.O ·	CO UR T NO · 1	Order Dtd. 2024-04-15		(S ea t No - 7)
3 1 0	3510 6/20 24	16.04 .2024	BLAP L- 1707 /202 4	L MOHANTY	C.O ·	CO UR T NO · 1	Order Dtd. 2024-04-15	BAIL -2	(S ea t No - 8)
3 1 1	3510 7/20 24	16.04 .2024	WP (C)- 7470 /202 4	K.N. SAHOO	C.O ·	CO UR T NO · 1	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
3 1 2	3510 8/20 24	16.04 .2024	WP (C)- 7898 /202 4	K.N. SAHOO	C.O ·	CO UR T NO · 1	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
3 1 3	3510 9/20 24	16.04 .2024	WP (C)- 7875 /202 4	K.N. SAHOO	C.O ·	CO UR T NO · 1	Order Dtd. 2024-04-09	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 0)
3 1 4	3511 1/20 24	16.04 .2024	WP (C)- 8701 /202 4	SITANSU MOHAN SINGH	C.O ·	CO UR T NO · 1	Order Dtd. 2024-04-15	WRIT BRAN CH-7	(S ea t No - 10)

3 1 5	3511 3/20 24	16.04 .2024	BLAP L- 3255 /202 4	D K SAHU	C.O .	CO UR T NO .1	Order Dtd. 2024-04-15		(S ea t No - 10)
3 1 6	3511 4/20 24	16.04 .2024	BLAP L- 1020 /202 4	DK JENA	C.O .	CO UR T NO .17	Order Dtd. 2024-04-15		(S ea t No - 10)
3 1 7	3511 5/20 24	16.04 .2024	BLAP L- 1020 /202 4	R LENKA	C.O .	CO UR T NO .17	Order Dtd. 2024-04-15		(S ea t No - 10)
3 1 8	3511 6/20 24	16.04 .2024	WP (C)- 8839 /202 4	DILIP KUMAR SAHU	C.O .	CO UR T NO .17	Order Dtd. 2024-04-15	WRIT BRAN CH-8	(S ea t No - 43)
3 1 9	3511 8/20 24	16.04 .2024	WP (C)- 8826 /202 4	DILLIP KUMAR SAHU	C.O .	CO UR T NO .17	Order Dtd. 2024-04-15	WRIT BRAN CH-8	(S ea t No - 43)
3 2 0	3512 2/20 24	16.04 .2024	CONT C- 1966 /202 4	B.K. SWAIN	C.O .	CO UR T NO .17	Order Dtd. 2024-04-12		(S ea t No - 43)
3 2 1	3512 3/20 24	16.04 .2024	WP (C)- 8696 /202 4	RANJIT MOHANTY	C.O .	CO UR T NO .17	Order Dtd. 2024-04-15	WRIT BRAN CH-6	(S ea t No - 24)
3 2 2	3512 5/20 24	16.04 .2024	WP (C)- 8529 /202	G. JAYSHING	C.O .	CO UR T NO	Order Dtd. 2024-04-15	WRIT BRAN CH-5	(S ea t No

			4			.17			-47)
323	35126/2024	16.04.2024	WP(C)-8682/2024	M.R. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-04-15	WRIT BRANCH-6	(Seat No - 24)
324	35127/2024	16.04.2024	WP(C)-8811/2024	SURENDRA KUMAR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2024-04-15	WRIT BRANCH-8	(Seat No - 43)
325	35129/2024	16.04.2024	WP(C)-8772/2024	S.K. PARDHAN	C.O.	COURT NO. 17	Order Dtd. 2024-04-15	WRIT BRANCH-7	(Seat No - 10)
326	35130/2024	16.04.2024	WP(C)-8457/2024	P.K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2024-04-12	WRIT BRANCH-4	(Seat No - 27)
327	35131/2024	16.04.2024	WP(C)-7968/2024	C.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-05-02	WRIT BRANCH-5	(Seat No - 20)
328	35133/2024	16.04.2024	WP(C)-8674/2024	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-04-15	WRIT BRANCH-6	(Seat No - 24)
329	35144/2024	16.04.2024	WP(C)-8222/2024	KSHIEITH	C.O.	COURT NO. 1	Order Dtd. 2024-04-16	WRIT BRANCH-2	(Seat No - 9)
333	35145/2024	16.04.2024	CRLM C-	ASHOK KUMAR SARANGI	C.O.	COURT	Order Dtd. 2024-04-15	CRIMINAL	(Sea

0	24		1150 /202 4			T NO .1		MISC	t No - 7)
3 3 1	3514 7/20 24	16.04 .2024	BLAP L- 2384 /202 4	RB MISHRA	C.O .	CO UR T NO .1	Order Dtd. 2024-04-15		(S ea t No - 7)
3 3 2	3515 4/20 24	16.04 .2024	ABLA PL- 3020 /202 4	SP MOHAPATRA	C.O .	CO UR T NO .2	Order Dtd. 2024-04-08		(S ea t No - 7)
3 3 3	3515 5/20 24	16.04 .2024	ABLA PL- 3037 /202 4	BR DALAI	C.O .	CO UR T NO .2	Order Dtd. 2024-04-08	BAIL -1	(S ea t No - 5)
3 3 4	3516 1/20 24	16.04 .2024	BLAP L- 1803 /202 4	S BISWAL	C.O .	CO UR T NO .2	Order Dtd. 2024-04-12		(S ea t No - 5)
3 3 5	3516 2/20 24	16.04 .2024	CONT C- 1100 /202 4	B.K. BEHERA	C.O .	CO UR T NO .2	Order Dtd. 2024-04-15		(S ea t No - 5)
3 3 6	3516 3/20 24	16.04 .2024	RSA- 454/ 2016	B. SAMAL	C.O .	CO UR T NO .7	Order Dtd. 2024-05-06	SECO ND APPE AL	(S ea t No - 5)
3 3 7	3516 4/20 24	16.04 .2024	ABLA PL- 1296 8/20 23	L. SAHOO	C.O .	CO UR T NO .7	Order Dtd. 2024-04-15	BAIL -1	(S ea t No - 2)
3 3 8	3516 6/20 24	16.04 .2024	CMAP L- 67/2 024	NC SINHA	C.O .	CO UR T NO .21	Order Dtd. 2024-04-16		(S ea t No - 2)
3	3516	16.04	CMAP	NC SINHA	C.O	CO	Order Dtd. 2024-04-16		(S

39	7/2024	.2024	L-67/2024		.	URT NO . 21			eat No - 2)
340	35168/2024	16.04.2024	SA-163/1990	PK MISHRA	C.O .	CURT NO . 21	Order Dtd. 2024-04-16	SECOND APPEAL	(Seat No - 2)
341	35169/2024	16.04.2024	RSA-8/2015	P NAYAK	C.O .	CURT NO . 21	Order Dtd. 2024-04-06	SECOND APPEAL	(Seat No - 5)
342	35170/2024	16.04.2024	CMAP L-798/2023	D SAMAL	C.O .	CURT NO . 21	Order Dtd. 2024-04-10	M.J.C.	(Seat No - 3)
343	35171/2024	16.04.2024	WP(C)-4233/2017	S.K. SAHOO	C.O .	CURT NO . 21	Order Dtd. 2024-04-15	WRIT BRANCH-2	(Seat No - 34)
344	35172/2024	16.04.2024	WP(C)-9125/2024	M.R. ROUTRAY	C.O .	CURT NO . 21	Order Dtd. 2024-04-16	WRIT BRANCH-3	(Seat No - 11)
345	34710/2024	16.04.2024	ABLA PL-3020/2024	KISHORE KUMAR MISHRA	GENERA L		Order Dtd. 2024-04-08		(Seat No - 11)
346	34711/2024	16.04.2024	ABLA PL-3246/2024	SUBHRANSU BAGARTY	GENERA L		Order Dtd. 2024-04-15		(Seat No - 11)
34	34712/2024	16.04.2024	WA-2827	PRITAM NAYAK	GENERA L		Order Dtd. 2024-04-15	WRIT APPEAL	(Seat No - 11)

7	24		/2023		L			AL	t No - 6)
348	34713/2024	16.04.2024	WPC (TAC) - 68/2015	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2023-01-27	OA Branch	(Seat No - 1)
349	34935/2024	16.04.2024	WA-2067/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-09	WRIT APPEAL	(Seat No - 4)
350	34936/2024	16.04.2024	WP (C) - 27909/2022	STATE OF ORISSA	GENERAL		Order Dtd. 2022-11-04	WRIT BRANCH-5	(Seat No - 47)
351	34937/2024	16.04.2024	CONT C- 2474/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2024-04-12		(Seat No - 47)
352	34939/2024	16.04.2024	WP (C) - 32154/2022	STATE OF ODISHA	GENERAL		Order Dtd. 2022-12-05	WRIT BRANCH-1	(Seat No - 3)
353	34942/2024	16.04.2024	WP (C) - 26263/2022	STATE OF ODISHA	GENERAL		Order Dtd. 2022-10-13	WRIT BRANCH-7	(Seat No - 18)
354	34945/2024	16.04.2024	WP (C) - 39043/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-12-18	WRIT BRANCH-7	(Seat No - 55)
355	34946/2024	16.04.2024	WP (C) - 3903	STATE OF ODISHA	GENERAL		Order Dtd. 2023-12-18	WRIT BRANCH-7	(Seat No - 55)

			8/20 23						No - 55)
3 5 6	3494 7/20 24	16.04 .2024	WP (C))- 2704 8/20 22	STATE OF ODISHA	GEN ERA L		Order Dtd. 2022-10-18	WRIT BRAN CH-4	(S ea t No - 38)
3 5 7	3494 9/20 24	16.04 .2024	WP (C))- 2980 6/20 22	STATE OF ODISHA	GEN ERA L		Order Dtd. 2022-11-10	WRIT BRAN CH-5	(S ea t No - 21)
3 5 8	3495 0/20 24	16.04 .2024	WP (C))- 3100 7/20 22	STATE OF ODISHA	GEN ERA L		Order Dtd. 2023-10-31	WRIT BRAN CH-5	(S ea t No - 22)
3 5 9	3495 1/20 24	16.04 .2024	WP (C))- 2980 6/20 22	STATE OF ODISHA	GEN ERA L		Order Dtd. 2022-11-10	WRIT BRAN CH-5	(S ea t No - 21)
3 6 0	3495 2/20 24	16.04 .2024	CONT C- 2465 /202 4	SANDHYARANI PANI	GEN ERA L		Order Dtd. 2024-04-12	CONT EMPT	(S ea t No - 2)
3 6 1	3495 4/20 24	16.04 .2024	CONT C- 2471 /202 4	SANDHYARANI PANI	GEN ERA L		Order Dtd. 2024-04-12		(S ea t No - 2)
3 6 2	3495 5/20 24	16.04 .2024	MATA - 135/ 2023	DOLAGOBINDA MOHAPATRA	GEN ERA L		Order Dtd. 2024-04-04	FIRS T APPE AL	(S ea t No - 4)
3 6 3	3495 6/20 24	16.04 .2024	WP (C))- 3296	STATE OF ODISHA	GEN ERA L		Order Dtd. 2023-10-30	WRIT BRAN CH-4	(S ea t

			0/20 23					No - 38)
3 6 4	3495 7/20 24	16.04 .2024	WP (C))- 3418 6/20 23	STATE OF ODISHA	GEN ERA L		Order Dtd. 2023-10-30	WRIT BRAN CH-1 (S ea t No - 31)
3 6 5	3495 8/20 24	16.04 .2024	WP (C))- 3449 5/20 23	PRAFULLA KUMAR MOHAPATRA	GEN ERA L		Order Dtd. 2023-10-30	WRIT BRAN CH-4 (S ea t No - 19)
3 6 6	3495 9/20 24	16.04 .2024	WP (C))- 3905 2/20 23	STATE OF ODISHA	GEN ERA L		Order Dtd. 2023-12-18	WRIT BRAN CH-7 (S ea t No - 55)
3 6 7	3496 0/20 24	16.04 .2024	WP (C))- 3838 4/20 23	STATE OF ODISHA	GEN ERA L		Order Dtd. 2023-12-13	WRIT BRAN CH-7 (S ea t No - 10)
3 6 8	3496 1/20 24	16.04 .2024	WP (C))- 8546 /202 4	LAMBODAR SAHOO	GEN ERA L		Order Dtd. 2024-04-12	WRIT BRAN CH-5 (S ea t No - 47)
3 6 9	3496 2/20 24	16.04 .2024	WP (C))- 2817 9/20 22	STATE OF ODISHA	GEN ERA L		Order Dtd. 2022-11-22	WRIT BRAN CH-7 (S ea t No - 5)
3 7 0	3496 3/20 24	16.04 .2024	WP (C))- 3050 2/20 22	STATE OF ODISHA	GEN ERA L		Order Dtd. 2022-11-24	WRIT BRAN CH-8 (S ea t No - 42)
3	3496	16.04	WP (C)	SANDHYARANI PANI	GEN		Order Dtd. 2024-04-12	WRIT (S

71	4/2024	.2024)-8570/2024		ERA L			BRANCH-5	eat No - 47)
372	34965/2024	16.04.2024	WP (C) - 29123/2022	STATE OF ODISHA	GENERAL		Order Dtd. 2022-11-10	WRIT BRANCH-3	(Seat No - 12)
373	34966/2024	16.04.2024	WP (C) - 34356/2023	SANJAY KU. PATNAYAK	GENERAL		Order Dtd. 2024-04-08	WRIT BRANCH-3	(Seat No - 11)
374	34967/2024	16.04.2024	WP (C) - 33564/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-10-17	WRIT BRANCH-2	(Seat No - 50)
375	34968/2024	16.04.2024	MATA - 251/2023	ASHOK KUMAR PATRO	GENERAL		Order Dtd. 2024-04-12	FIRST APPEAL	(Seat No - 4)
376	34969/2024	16.04.2024	WP (C) - 27752/2022	STATE OF ORISSA	GENERAL		Order Dtd. 2023-10-31	WRIT BRANCH-3	(Seat No - 13)
377	34970/2024	16.04.2024	WP (C) - 34360/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2024-04-08	WRIT BRANCH-3	(Seat No - 11)
378	34971/2024	16.04.2024	WP (C) - 8601/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2024-04-12	WRIT BRANCH-6	(Seat No - 24)

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379	3497 2/20 24	16.04 .2024	MATA - 251/ 2023	ASHOK KUMAR PATRO	GEN ERA L		Order Dtd. 2023-12-18	FIRS T APPE AL (S ea t No - 4)
380	3497 3/20 24	16.04 .2024	WP (C) - 8599 /202 4	SANDHYARANI PANI	GEN ERA L		Order Dtd. 2024-04-12	WRIT BRAN CH-5 (S ea t No - 47)
381	3497 4/20 24	16.04 .2024	WP (C) - 3118 1/20 23	SANJAY KU. BEHERA	GEN ERA L		Order Dtd. 2023-10-17	WRIT BRAN CH-7 (S ea t No - 48)
382	3497 5/20 24	16.04 .2024	MATA - 251/ 2023	ASHOK KUMAR PATRO	GEN ERA L		Order Dtd. 2023-12-01	FIRS T APPE AL (S ea t No - 4)
383	3497 6/20 24	16.04 .2024	MATA - 251/ 2023	ASHOK KUMAR PATRO	GEN ERA L		Order Dtd. 9999-12-31	FIRS T APPE AL (S ea t No - 4)
384	3497 7/20 24	16.04 .2024	WP (C) - 3188 2/20 23	SANJAY KU. BEHERA	GEN ERA L		Order Dtd. 2023-10-30	WRIT BRAN CH-8 (S ea t No - 42)
385	3497 8/20 24	16.04 .2024	WP (C) - 3061 2/20 22	SANJAY KU. BEHERA	GEN ERA L		Order Dtd. 2022-11-21	WRIT BRAN CH-1 (S ea t No - 31)
386	3497 9/20 24	16.04 .2024	WPC (OA) - 330/ 2003	RANGADHAR SATPATHY	GEN ERA L		Order Dtd. 2021-12-02	OA Bran ch (S ea t No - 1)

387	3498 0/20 24	16.04 .2024	CRLM C- 1110 /202 4	JAYASHREE BEHERA	GEN ERA L		Order Dtd. 2024-04-16	CRIM INAL MISC	(S ea t No - 7)
388	3498 1/20 24	16.04 .2024	ABLA PL- 1904 /202 4	MAHADEV SAHU	GEN ERA L		Order Dtd. 2024-03-06		(S ea t No - 7)
389	3498 2/20 24	16.04 .2024	WP (C) - 2788 6/20 22	SANJAY KU. BEHERA	GEN ERA L		Order Dtd. 2024-02-15	WRIT BRAN CH-4	(S ea t No - 19)
390	3498 3/20 24	16.04 .2024	CRLM C- 1110 /202 4	SANJAY KUMAR CHAINI	GEN ERA L		Order Dtd. 2024-04-16	CRIM INAL MISC	(S ea t No - 7)
391	3498 4/20 24	16.04 .2024	ABLA PL- 3065 /202 4	DEBASIS MISHRA	GEN ERA L		Order Dtd. 2024-04-09	BAIL -1	(S ea t No - 6)
392	3498 6/20 24	16.04 .2024	WP (C) - 8538 /202 4	DEBENDRA BEHERA	GEN ERA L		Order Dtd. 2024-04-12	WRIT BRAN CH-5	(S ea t No - 47)
393	3498 7/20 24	16.04 .2024	WP (C) - 8539 /202 4	DEBENDRA BEHERA	GEN ERA L		Order Dtd. 2024-04-12	WRIT BRAN CH-5	(S ea t No - 47)
394	3498 8/20 24	16.04 .2024	WP (C) - 8545 /202 4	DEBENDRA BEHERA	GEN ERA L		Order Dtd. 2024-04-12	WRIT BRAN CH-5	(S ea t No - 47)
3	3498	16.04	CRLM	SANJAY KUMAR	GEN		Order Dtd. 2024-04-16		(S

95	9/2024	.2024	C-911/2024	CHAINI	ERL				eat No - 47)
396	34990/2024	16.04.2024	CRLM C-911/2024	JAYASHREE BEHERA	GENERAL		Order Dtd. 2024-04-16		(Seat No - 47)
397	35112/2024	16.04.2024	ABLA PL-11562/2023	KHUSBU PANIGRAHI	GENERAL		Order Dtd. 2024-04-12	BAIL -1	(Seat No - 1)
398	34757/2024	16.04.2024	RSA-386/2010	P. C. MOHANTY	GENERAL		Order Dtd. 2024-04-08	SECOND APPEAL	(Seat No - 3)
399	34858/2024	16.04.2024	RSA-67/2007	M K MOHANTY	GENERAL		Order Dtd. 2016-03-22		(Seat No - 3)
400	34905/2024	16.04.2024	CRLA - 658/2019	S K DAS	GENERAL		Order Dtd. 2024-03-07	CRIMINAL APPEAL	(Seat No - 6)
401	34906/2024	16.04.2024	CMP-295/2023	A MOHANTY	GENERAL		Order Dtd. 2023-10-30	WRIT BRANCH-7	(Seat No - 48)
402	34907/2024	16.04.2024	MATA - 101/2013	A K PANDA	GENERAL		Order Dtd. 2019-07-31	FIRST APPEAL	(Seat No - 1)
403	34908/2024	16.04.2024	CRLM C-4347	B K DAS	GENERAL		Order Dtd. 2024-03-22	CRIMINAL MISC	(Seat

			/2023						No-2)
404	34909/2024	16.04.2024	CMAP L-718/2023	G SUNDARA	GENERAL		Order Dtd. 2024-04-05	M.J.C.	(Seat No-3)
405	34910/2024	16.04.2024	WP(C)-3135/2024	P K DASH	GENERAL		Order Dtd. 2024-04-05	WRITBRANCH-8	(Seat No-41)
406	34913/2024	16.04.2024	RVWP ET-9/2024	SURYAKANTA	GENERAL		Order Dtd. 2024-04-05	CIVIL REVISION	(Seat No-1)
407	34914/2024	16.04.2024	CONT C-10483/2023	R K NAYAK	GENERAL		Order Dtd. 2023-01-05	CONT EMPT	(Seat No-2)
408	34915/2024	16.04.2024	CONT C-798/2024	M R BARIK	GENERAL		Order Dtd. 2024-04-10		(Seat No-2)
409	34916/2024	16.04.2024	MATA-269/2022	K K NATH	GENERAL		Order Dtd. 2023-11-21	FIRST APPEAL	(Seat No-2)
410	34917/2024	16.04.2024	JCRL A-89/2009	B BEHERA	GENERAL		Order Dtd. 2024-04-15	CRIMINAL APPEAL	(Seat No-10)
411	34918/2024	16.04.2024	CRLR EV-488/2012	B BEHERA	GENERAL		Order Dtd. 2024-04-15	CRIMINAL REVISION	(Seat No-5)

4 1 2	3491 9/20 24	16.04 .2024	ABLA PL- 3072 /202 4	R K SARANGI	GEN ERA L	Order Dtd. 2024-04-09		(S ea t No - 5)
4 1 3	3492 0/20 24	16.04 .2024	ABLA PL- 855/ 2017	B N SATAPATHY	GEN ERA L	Order Dtd. 2024-04-02		(S ea t No - 5)
4 1 4	3492 1/20 24	16.04 .2024	WPCR L- 1110 /201 2	M R BARIK	GEN ERA L	Order Dtd. 2024-01- 24Petition,Appealmemo,Ann exure,Counter,Rejoinder,E ntire Document,Affidavit,	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 11 9)
4 1 5	3492 2/20 24	16.04 .2024	WP (C)- 1395 8/20 04	P K MISHRA	GEN ERA L	Order Dtd. 2005-03-02		(S ea t No - 11 9)
4 1 6	3492 3/20 24	16.04 .2024	WP (C)- 6290 /200 7	P K MISHRA	GEN ERA L	Order Dtd. 2007-05-17		(S ea t No - 11 9)
4 1 7	3492 4/20 24	16.04 .2024	WP (C)- 2192 /201 3	A K PARIDA	GEN ERA L	Order Dtd. 2018-11-06		(S ea t No - 11 9)
4 1 8	3492 5/20 24	16.04 .2024	WP (C)- 2569 5/20 21	R K DEHURY	GEN ERA L	Order Dtd. 2021-12-10	WRIT BRAN CH-5	(S ea t No - 23)
4 1 9	3492 6/20 24	16.04 .2024	WP (C)- 2437 5/20 23	S MOHAPATRA	GEN ERA L	Order Dtd. 2024-04-04	WRIT BRAN CH-5	(S ea t No -)

									22)
420	34927/2024	16.04.2024	WP (C)-18195/2018	K K ROUT	GENERAL		Plaint	WRIT BRANCH-7	(Seat No - 44)
421	34928/2024	16.04.2024	WP (C)-9395/2009	UDAY	GENERAL		Order Dtd. 2019-09-12	WRIT BRANCH-4	(Seat No - 38)
422	34929/2024	16.04.2024	WP (C)-9642/2016	A K PARIDA	GENERAL		Order Dtd. 2019-11-01	WRIT BRANCH-5	(Seat No - 23)
423	34930/2024	16.04.2024	WP (C)-9641/2016	A K PARIDA	GENERAL		Order Dtd. 2019-11-01	WRIT BRANCH-5	(Seat No - 23)
424	34931/2024	16.04.2024	WP (C)-1434/2024	S A SWAIN	GENERAL		Order Dtd. 2024-03-18	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 110)
425	34932/2024	16.04.2024	WP (C)-1441/2024	S A SWAIN	GENERAL		Order Dtd. 2024-03-18	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 110)
426	34933/2024	16.04.2024	WP (C)-21551/2012	N K SAHOO	GENERAL		Order Dtd. 2014-01-17		(Seat No - 110)

4 2 7	3493 4/20 24	16.04 .2024	CMP- 296/ 2023	A MOHANTY	GEN ERA L	Order Dtd. 2023-04-18	WRIT BRAN CH-7	(S ea t No - 48)
4 2 8	3494 4/20 24	16.04 .2024	ABLA PL- 1319 7/20 23	J. SAHOO	GEN ERA L	Order Dtd. 2024-04-08	BAIL -1	(S ea t No - 3)
4 2 9	3494 8/20 24	16.04 .2024	ABLA PL- 3084 /202 4	J SAHOO	GEN ERA L	Order Dtd. 2024-04-09		(S ea t No - 3)
4 3 0	3498 5/20 24	16.04 .2024	ABLA PL- 2594 /202 4	HK DASH	GEN ERA L	Order Dtd. 2024-03-28		(S ea t No - 3)
4 3 1	3501 6/20 24	16.04 .2024	WP (C) - 7932 /202 4	S. BARIK	GEN ERA L	Order Dtd. 2024-04-06	WRIT BRAN CH-5	(S ea t No - 20)
4 3 2	3501 9/20 24	16.04 .2024	WP (C) - 2668 /202 4	M. BEHERA	GEN ERA L	Order Dtd. 2024-02-07	WRIT BRAN CH-2	(S ea t No - 7)
4 3 3	3502 5/20 24	16.04 .2024	WP (C) - 4161 /202 4	S. BISWAL	GEN ERA L	Order Dtd. 2024-04-08	WRIT BRAN CH-3	(S ea t No - 13)
4 3 4	3508 8/20 24	16.04 .2024	CMP- 1464 /202 3	P.K. JENA	GEN ERA L	Order Dtd. 2024-03-28	WRIT BRAN CH-3	(S ea t No - 13)
4	3508	16.04	CRLM	D. K. JENA	GEN	Order Dtd. 2021-04-12	WRIT	(S

35	9/2024	.2024	P-112/2021		ERL			BRANCH-3	eat No - 11)
436	35110/2024	16.04.2024	CRLM C-669/2024	B.P. TANGA	GENERAL		Order Dtd. 2024-04-09	CRIMINAL MISC	(Seat No - 1)
437	35117/2024	16.04.2024	ABLA PL-2894/2024	A MOHANTY	GENERAL		Order Dtd. 2024-04-05		(Seat No - 1)
438	35119/2024	16.04.2024	WP (C) - 4367/2003	P NAYAK	GENERAL		Order Dtd. 2017-07-05		(Seat No - 1)
439	35120/2024	16.04.2024	WP (C) - 22720/2022	G ROUT	GENERAL		Order Dtd. 2022-09-06	WRIT BRANCH-3	(Seat No - 33)
440	35121/2024	16.04.2024	ABLA PL-2894/2024	S PATNAIK	GENERAL		Order Dtd. 2022-03-09		(Seat No - 33)
441	35124/2024	16.04.2024	WP (C) - 22742/2019	R K MAHABHOI	GENERAL		Order Dtd. 2024-04-04	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 113)
442	35128/2024	16.04.2024	WP (C) - 22059/2017	M K NAYAK	GENERAL		Order Dtd. 2024-04-04	WRIT BRANCH-8	(Seat No - 40)

4 4 3	3513 2/20 24	16.04 .2024	WP (C))- 1469 7/20 06	T SETHI	GEN ERA L		Order Dtd. 2006-12- 05Petition,		(S ea t No - 40)
4 4 4	3513 4/20 24	16.04 .2024	WP (C))- 6550 /202 0	P K JENA	GEN ERA L		Order Dtd. 2023-09-15	WRIT BRAN CH-8	(S ea t No - 43)
4 4 5	3513 5/20 24	16.04 .2024	WP (C))- 1236 7/20 10	P K JENA	GEN ERA L		Order Dtd. 2022-02-24	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 11 7)
4 4 6	3513 6/20 24	16.04 .2024	WP (C))- 2005 0/20 12	P K DAS	GEN ERA L		Order Dtd. 2024-03-12	WRIT BRAN CH-2	(S ea t No - 6)
4 4 7	3513 7/20 24	16.04 .2024	WP (C))- 1568 5/20 23	J D MUDULI	GEN ERA L		Order Dtd. 2024-03-13	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 4)
4 4 8	3513 8/20 24	16.04 .2024	WPC (OAC))- 137/ 2015	B K DAS	GEN ERA L		Order Dtd. 2022-05-05	OA Bran ch	(S ea t No - 1)
4 4 9	3513 9/20 24	16.04 .2024	ABLA PL- 3020 /202 4	M DAS	GEN ERA L		Order Dtd. 2024-04- 03Petition,Annexure,		(S ea t No - 1)
4 5 0	3514 0/20 24	16.04 .2024	ABLA PL- 2794 /202 4	M DAS	GEN ERA L		Order Dtd. 2024-04- 09Petition,Annexure,		(S ea t No -)

									1)
4 5 1	3514 1/20 24	16.04 .2024	ABLA PL- 1552 7/20 23	B MOHANTY	GEN ERA L		Order Dtd. 2024-03-18	BAIL -2	(S ea t No - 8)
4 5 2	3514 2/20 24	16.04 .2024	CRLM C- 2278 /201 9	S BISWAL	GEN ERA L		Order Dtd. 2022-07-08	CRIM INAL MISC	(S ea t No - 1)
4 5 3	3514 3/20 24	16.04 .2024	BLAP L- 954/ 2024	K K MOHAPATRA	GEN ERA L		Affidavit	BAIL -2	(S ea t No - 12)
4 5 4	3514 6/20 24	16.04 .2024	BLAP L- 1075 4/20 23	A K NAYAK	GEN ERA L		Order Dtd. 2024-04-03	BAIL -1	(S ea t No - 4)
4 5 5	3514 8/20 24	16.04 .2024	BLAP L- 450/ 2024	N N MOHAPATRA	GEN ERA L		Order Dtd. 2024-04-08		(S ea t No - 4)
4 5 6	3514 9/20 24	16.04 .2024	BLAP L- 1070 1/20 21	D SETHI	GEN ERA L		Order Dtd. 2022-02-18	BAIL -2	(S ea t No - 10)
4 5 7	3515 0/20 24	16.04 .2024	BLAP L- 1242 5/20 23	D SETHI	GEN ERA L		Order Dtd. 2024-03-21	BAIL -2	(S ea t No - 7)
4 5 8	3515 1/20 24	16.04 .2024	BLAP L- 9852 /202 1	D SETHI	GEN ERA L		Order Dtd. 2022-03-10	BAIL -2	(S ea t No - 12)
4	3515	16.04	CRLM	R K MAHABHOI	GEN		Order Dtd. 2024-04-08	WRIT	(S

59	2/2024	.2024	P-1492/2019		ERL			BRANCH-6	eat No - 24)
460	35153/2024	16.04.2024	RSA-15/2002	M BEHERA	GENERAL		Order Dtd. 2024-01-02Appealmemo, Entire Order,	SECOND APPEAL	(Seat No - 4)
461	35156/2024	16.04.2024	SA-322/1998	P K JENA	GENERAL		Order Dtd. 2024-04-09	SECOND APPEAL	(Seat No - 4)
462	35157/2024	16.04.2024	WA-44/2023	M K MOHANTY	GENERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(Seat No - 7)
463	35158/2024	16.04.2024	RFA-6/2010	B C PANDA	GENERAL		Order Dtd. 2019-03-11		(Seat No - 7)
464	35159/2024	16.04.2024	OJC-6634/1996	M K PANI	GENERAL		Order Dtd. 1996-08-20		(Seat No - 7)
465	35160/2024	16.04.2024	WP(C)-22324/2022	R C SAHOO	GENERAL		Order Dtd. 9999-12-31	WRIT BRANCH-7	(Seat No - 18)
466	35165/2024	16.04.2024	WP(C)-9151/2024	S. DAS	GENERAL		Order Dtd. 2024-04-16	WRIT BRANCH-3	(Seat No - 11)

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